

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Consequent upon the demise of Sh. Amar Jeet Tyagi, Naib Nazir, EC: 92183 / 20049217, S/o Sh. Shiv Raj Tyagi, his name is hereby struck off from the pay scroll of this office with effect from 20.04.2026 (F/N) as per rule 5(2) of CCS (Pension) Rules, 1972.



(Anju Bajaj Chandna)

Principal District & Sessions Judge (HQs),  
Delhi

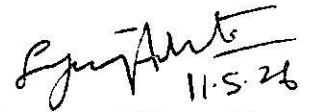
26545-565

No. \_\_\_\_\_ PF/Admn-III/2026

Dated, Delhi the 17 1 MAY 2026

Copy forwarded for information and necessary action to :-

1. Personal office of the Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
2. Personal office of the Ld. Principal District & Sessions Judge, North-West District, Rohini Courts, Delhi.
3. The Assistant Accounts Officer/DDO, North-West District, Rohini Courts, Delhi, (Copy of Death Certificate is attached).
4. The Pay & Accounts Officer, PAO, North-West District, Rohini Courts, Delhi (through concerned A/c Branch).
5. The Dealing Official, Pension Cell, North-West District, Rohini Courts, Delhi.
6. The Administrative Officer (Judl.), Vigilance Branch, Central, North & North-West Districts, Delhi.
7. The Dealing Official, Seniority & Promotion, Posting & Transfer and Appointment Seat, Admn-III, THC, Delhi.
8. The Branch In-charge, Admn.I (Estt. Seat), Tis Hazari Courts, Delhi.
9. The Dealing Official, Leave seat, Central, North-West District, Delhi.
10. The Branch In-charge, ACR Cell/Recruitment Cell, THC, Delhi.
11. The Website Committee, English/Hindi, Tis Hazari Courts Delhi.
12. The Dealing Official, Layers, Tis Hazari Courts, Delhi.
13. Welfare Officer, Tis Hazari Courts, Delhi.
14. Ms. Priyanka Tyagi, W/o Late Sh. Amar Jeet Tyagi, R/o House No. 345, VPO – Bawana, Thana – Bawana, North District, Delhi.

  
11.5.26

Administrative Officer (J)

Administration Branch-III

O/o Principal District & Sessions Judge (HQs)  
Delhi